

(c): State Governments and Food Corporation of India have been instructed from time to time to take required measures for proper and safe storage of foodgrains in covered godowns and in CAP storage. Such instructions to all State Governments/UTs and FCI, for steps to be taken for proper preservation and safe storage of central pool stocks of foodgrains have been reiterated on 6. 7. 2011.

The following precautionary and remedial steps are mandated to be followed by F.C.I. and State Government agencies to check damages to central pool stocks of foodgrains:

- (i) All godowns are to be constructed as per specifications.
- (ii) Foodgrains are to be stored by adopting proper scientific code of storage practices.
- (iii) Adequate dunnage materials such as wooden crates, bamboo mats, polythene sheets are to be used to check migration of moisture from the floor.
- (iv) Fumigation covers, nylon ropes, nets and insecticides for control of stored grain insect pests are to be provided in all the godowns.
- (v) Prophylactic (spraying of insecticides) and curative treatments (fumigation) are to be carried out regularly and timely in godowns for the control of stored grain insect pests.
- (vi) Effective rat control measures, both in covered godowns as well as in CAP storage are to be used.
- (vii) Foodgrains in 'Cover and Plinth' (CAP) storage are to be stored on elevated plinths and wooden crates are to be used as dunnage material. Stacks are to be properly covered with specifically fabricated low-density black polythene water -proof covers and tied with nylon ropes/nets.
- (viii) Regular periodic inspections of the stocks/godowns are to be undertaken by qualified and trained staff including senior officers.
- (ix) The principle of "First in First Out" (FIFO) is to be followed to the extent possible so as to avoid longer storage of foodgrains in godowns.
- (x) Only covered rail wagons are to be used for movement of foodgrains so as to avoid damage during transit

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.1433 DUE FOR ANSWER ON 5.12.2011 IN THE RAJYA SABHA

Statement showing accrual of damaged foodgrains, off take quantity excluding decentralised procuring (DCP) States, % damaged foodgrain w.r.t. Off take & cost of damaged foodgrains

Year	Commodity	Accrued Quantity of Damaged foodgrains (in Lakh MTs)	Off take quantity (excluding DCP states) (in Lakh MTs)	% Damaged foodgrain against offtake quantity	Cost of damaged foodgrains
2007-08	Wheat	0.010	119.89	0.008	Rs. 45,75,000.00
	Rice	0.330	204.61	0.161	Rs. 20,54,25,000.00
	Total	0.340	324.5	0.105	Rs. 21,00,00,000.00
2008-09	Wheat	0.010	120.16	0.008	Rs. 45,75,000.00
	Rice	0.190	186.04	0.102	Rs. 11,82,75,000.00
	Total	0.200	306.04	0.065	Rs. 12,28,50,000.00
2009-10	Wheat	0.020	172.99	0.012	Rs. 91,50,000.00
	Rice	0.050	198.07	0.025	Rs. 3,11,25,000.00
	Total	0.070	371.06	0.019	Rs. 4,02,75,000.00
2010-11	Wheat	0.020	209.61	0.010	Rs. 91,50,000.00
	Rice*	0.040	222.46	0.018	Rs. 2,49,00,000.00
	Total	0.060	432.1	0.014	Rs. 3,40,50,000.00
2011-12 (up to 01.11.11)	Wheat	0.004	125.05	0.003	Rs. 18,30,000.00
	Rice	0.004	148	0.003	Rs. 24,90,000.00
	Total	0.008	273.05	0.003	Rs. 43,20,000.00

Remarks:- * including 0.02 LMTs damaged coarse grains.

Value of damaged foodgrain stocks calculated on the basis of Feed-I category of wheat & rice @ 75% of CIP rate of APL families:

a) for wheat 75% of Rs.610/-per qtls.=Rs.457.50/-per qtls.

b) for rice 75% of Rs.830/-per qtls.=Rs.622.50/-per qtls.
